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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 298/15, TP 39/17	For hearing	Sec 433( e) / 433(f)	Patel Roadways	B.L. Sanjeev	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

SHRINIVAS . B . S .  
9986737388



RESPONDENT/s :

**ORDER**

Heard Shri.Shrinivas.B.S Learned Counsel for the Petitioner. The application is not complete. The Learned Counsel for the Petitioner wants some more time to look into the matter. Post the case on 07.08.2018

  
MEMBER (T)

  
MEMBER(J)